


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.07.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)No.337/230/HDB/2018
NAME OF THE COMPANY	Design And Test Technologies India Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Titika Jain	ACS	cstitika@gmail.com 9701892949	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
for Roc			

CP (CAA) No.336/230/HDB/2018

ORDER

Learned PCS Ms.Titiksha Jain present for Petitioner.
Learned counsel Ms.Suma present on behalf of
Mr.T.Sujan Kumar Reddy for RoC.

Petitioner filed proof of service of notice on statutory
authorities.

No representation received from statutory authorities.

Heard learned counsel appearing for Petitioner.

Petition is admitted.

Date of hearing is fixed as 02.08.2018.

Petitioner is directed to issue notice of date of hearing to
statutory authorities at least 10 days prior to the date of
hearing and file proof of service.

Publish date of hearing in Deccan Chronicle (English)
and Nava Telangana (Telugu) Newspapers Respectively.

List the matter on 02.08.2018.


(MEMBER JUDICIAL